

2.O.A. NO. 060/00996/2014

Naveen Lokesh Vs. U.O.I. & Others

10.11.2014

Present: Mr. Ashish Gupta, counsel for the applicant

1. Learned counsel for the applicant submits that he may be permitted to withdraw the O.A., with liberty to file it afresh with better particulars.
2. Ordered accordingly.

**(UDAY KUMAR VARMA)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

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